

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2651/92

(6)

New Delhi this the 1st day of December 1997

Hon'ble Shri K. Muthukumar, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Rakesh Chandra Gupta,
S/O Shri Prem Chand Gupta,
Resident of D-838, Saraswati Vihar,
Delhi-110034.

(By Advocate: None)

.....Applicant

Versus

1. Delhi Administration
through Chief Secretary (Service Deptt)
Old Sectt. Alipur Road, Delhi.
2. Joint Director (Headquarters),
Transport Department, Delhi Admn.,
Rajpur Road, Delhi.

(By Advocate: None)

.....Respondents

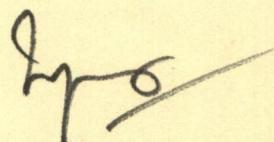
ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

None appears for the applicant even on the second call though the matter is at Sr. No. 8 of the regular list. We note that on 24.11.97 also none appeared for the applicant even on the second call. It appears that the applicant is not interested in pursuing this matter. Accordingly the OA is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)



(K. Muthukumar)
Member (A)

cc.